HIGH COURT OF UTTARANCHAL AT NAINITAL NOTIFICATION

No. 92. / UHC/Admin.A. /2004

Dated: 29 June 2004.

Sri Indra Jeet Malhotra, withdrawn to regular line from the post of Principal Secretary & L.R. is posted as District Judge, Uttarkashi vice Sri V. B. Singh.

No. 93. / UHC/Admin.A. /2004

Dated: 29 June 2004.

Sri V.B.Singh, District Judge, Uttarkashi is transferred and posted as District Judge, Dehradun.

No. 94. / UHC/Admin.A. /2004

Dated: 29 June 2004.

Sri R.P.Pandey, District Judge, Tehri is transferred and posted as District Judge, Udham Singh Nagar vice Sri R.M.Bajpai

No. 95. / UHC/Admin.A. /2004

Dated: 29 June 2004.

Sri P.K.Agarwal, Officiating District Judge, Pauri is transferred and posted as Officiating District Judge, Hardwar vice Sri V.K.Jain.

No. 96. / UHC/Admin.A. /2004

Dated: 29 June 2004.

Sri V.K.Jain, District Judge, Hardwar is transferred and posted as District Judge, Pauri vice Sri P.K.Agarwal.

No. 97 · / UHC/Admin.A. /2004

Dated: 29 June 2004.

Smt. Indira Ashish, Chairman Trade Tax Tribunal, Uttaranchal, Dehradun be withdrawn from the deputation and posted as District Judge, Tehri vice Sri R.P.Pandey.

No. 98. / UHC/Admin.A. /2004

Dated: 29 June 2004.

Sri R.D.Pande, Addl.District & Sessions Judge/ F.T.C., Udham Singh Nagar is transferred and promoted as Officiating District Judge, Chamoli.

By Order of the Court,

Sd/-(V.K.Maheshwari) Registrar General.

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